THE GAUHATI HIGH COURT AT GUWAHATI

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No.HC.VII-78/2022/3157/A

From :-

Smti Pronita Morang,

Joint Registrar (Vigilance),

Gauhati High Court,

Guwahati.

To,

Shri Subhabrata Datta,

Member, MACT, Cachar.

Dated Guwahati the 6 May, 2025.

Sub:

Casual leave.

Ref:-

Your letter No.SMACT/14/1/5/247 dated 13.05.2025.

Sir,

With reference to the above, I am directed to inform you that you have been granted casual leave on 13.05.2025, along with station leave permission from the morning of 13.05.2025 till the morning of 14.05.2025. The District & Sessions Judge, Cachar and in his absence, the next senior most Judicial Officer available at the station shall remain in charge of your Court and Office in your absence.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo No.HC.VII-78/2022/3158-3159 /A, dated |6.5.2025|. Copy to :

1. The District & Sessions Judge, Cachar.

2. The Project Manager, Gauhati High Court.

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JT. REGISTRAR (VIGILANCE)